



RAJASTHAN HIGH COURT
HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR

S.B. Civil Writ Petition No. 6922/2023

Shri Om Prakash Lakhyani Trustee

----Petitioner

Versus

Union Of India

----Respondent

For Petitioner(s) : Mr. SP Sharma a/w
Mr. Vipul Singhvi, Mr. Retha
Ramdohia, Mr. Lalit Koshire Sen & Mr.
Yashpal Singh

For Respondent(s) :

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI

Order

19/05/2023

Issue notice. Issue notice on the stay application also. Rule is made returnable on 23.05.2023.

Learned counsel for the petitioner seeks liberty to serve the respondents through e-mail as well as registered post.

Liberty is granted.

(DR. PUSHPENDRA SINGH BHATI), J.

113-Sudheer/-